

crores of rupees is got done every year from outside agencies by the sales establishments of Khadi and Village Industries Commission;

(b) if so, the details of the formalities required to be observed as per rules before getting such items of work done by outside agencies;

(c) whether it is also a fact that there is no proper arrangement for checking of the stitched items and for the testing of the dyed and printed items for their fast colours; and

(d) if so, whether Government propose to take any effective steps for the improvement of quality of the items of work being done by these establishments ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) Khadi and Village Industries Commission has a Tender Committee for each sales departmental unit which invites and scrutinizes such tenders before assigning jobs to processors.

(c) The checking of stitched items is done on sample basis. It is also ensured that the contractors use quality material and fast colours for dyeing and printing.

(d) Does not arise.

Promotion policy of K.V.I.C.

10506 SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that no promotion policy has been formulated for the employees of Khadi and Village Industries Commission and its sales centres;

(b) if so, the reasons therefor; and

(c) whether Government propose to issue directive to the Khadi and Village Industries Commission to initiate steps to

provide equal opportunities of promotion to its employees in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). Khadi and Village Industries Commission (KVIC) has a common policy of promotion for its regular and trading staff according to which 50 per cent of the vacancies except for the lowest posts in the cadre are filled in on the basis of seniority-cum-fitness. Talented employees are also provided with the opportunities for selection to higher posts. The Commission is identifying the total number of posts available with its various establishments where no promotional avenues are existing so that the matter could be examined by the Recruitment Committee.

Confirmation policy of Khadi and Village Industry Commission

10507. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Khadi and Village Industries Commission has framed any rules etc. to confirm all categories of its employees; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b). Khadi and Village Industries Commission has framed regulations according to which all employees of the Commission recruited against permanent vacancies shall be on probation for 12 months and all such employees recruited against temporary vacancies shall be on a period of trial for six months. Such period of probation or trial may be extended by six months in individual cases. After satisfactory completion of the trial period employees are to be continued in the temporary posts. Employees recruited against permanent vacancies are to be confirmed